

Central Administrative Tribunal, Principal Bench

R.A. No. 209/2000 In
O.A. 402/99

New Delhi, this the 11th day of July, 2000

Hon'ble Mr. Kuldip Singh, Member (J)

Ministry of India

Through

1. Secretary,
Ministry of Defence, South Block,
New Delhi.

2. DEG M.F.
QMG Branch, Army Headquarters, West Block III,
R.K. Puram, New Delhi

3. Commandant/Farm Officer,
Military Farm School & Research Centre
Grass Farm Road, Meerut Cantt:
Meerut ... Review Applicants/Respondent

Versus

1. Raju S/o Shri Nanak Chand
1/2 Block No. 7/4, Railway Colony, Kishan Ganj
Delhi-110053 ... Respondent/Original Applicant

ORDER BY CIRCULATION

Hon'ble Mr. Kuldip Singh, Member (J)

This RA has been filed by the respondents for review of the order passed in OA No. 402 of 1999 on 11.7.2000.

The review applicants have tried to re-agitate the same issues which they had raised while filing the reply in the aforesaid OA. All the points taken in the RA were considered at great length by the Tribunal while deciding the O.A.

3. After going through the RA, I do not find any matter apparent on the face of the record which may warrant review of my order under Order XLVII Rule 1 CPC. In the circumstances, the RA is rejected.

[Signature]
(Kuldip Singh
Member (J))

Rakosh